

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/19/IB/2018  
PETITION NUMBER : TCP/81/(IB)/2017  
NAME OF THE PETITIONER(S) : KAVITHA SURANA (RP)  
NAME OF THE RESPONDENT(S) : KUMUDA ARAVAMUDHA IYENGAR & 3 ORS (MOKA TECHNOLOGY SERVICES LIMITED)  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	Kavitha Surana	Resolution Professional	<i>Kavitha</i>
	S. PATRABIRAM	4 <sup>th</sup> Respondent by S. PATRABIRAM	<i>S. PATRABIRAM</i> ms 14/02/18

**ORDER**

RP in person present. Counsel for R4 present. No representation on behalf of R1, R2 and R3. Counsel for R4 prayed for time to make compliance with the order dated 15.02.2018. At request, time is enlarged with the direction that if affidavit is not filed on next date of hearing, appropriate order will be passed against R4. Put up on 05.03.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)